

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 160 of 2012**

**Dated : 4<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant (s) : Mr. J.J. Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Parda**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R.1  
Mr. Krishnan Venugopal, Sr. Adv.  
Ms. Prerna Priyadarshini  
for Tata Power**

**ORDER**

Heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **05.10.2013**.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vs